

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: REFRESHER COURSE – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of 60 Junior Civil Judges working in the States of Telangana and Andhra Pradesh to undergo 33rd Refresher Course for two weeks from 22.06.2016 (Wednesday) to 05.07.2016 (Tuesday) at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.361/2016/APJA-Sec'bad, dated 18.05.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 3431/2016-B.SPL. DATED: 07.06.2016

The High Court is pleased to pass the following orders:

The following 60 Junior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo 33rd Refresher Course for two weeks from 22.06.2016 (Wednesday) to 05.07.2016 (Tuesday) at Andhra Pradesh Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Course and to report at the Academy on 22.06.2016 (Wednesday) at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	B.Babu Naik, Pr. Junior Civil Judge, Yellamanchili, Visakhapatnam District.	Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.
2.	Thammineni Venkateswarlu, Junior Civil Judge, Pathikonda, Kurnool District.	I Addl. Junior Civil Judge, Adoni, Kurnool District.
3.	J.Vikram, Pr. Junior Civil Judge, Nirmal, Adilabad District.	Addl. Junior Civil Judge, Nirmal, Adilabad District.
4.	Smt. S.Sailaja, Pr. Junior Civil Judge, Nandyal, Kurnool District.	Addl. Junior Civil Judge, Nandyal, Kurnool District.
5.	D.Venkateswarlu Naik, Junior Civil Judge, Gooty, Anantapur District	Junior Civil Judge, Tadipatri, Anantapur District.
6.	Smt. M.K.Padmavathi, Junior Civil Judge, Pargi, Rangareddy District.	Junior Civil Judge, Chevella, Rangareddy District.
7.	Smt. K.Jaya Lakshmi, Addl. Junior Civil Judge, Repalle, Guntur District.	Pr. Junior Civil Judge, Repalle, Guntur District.
8.	D.Durga Prasad, Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District. (The officer is directed to handover charge of his post and also the post of Junior Civil Judge, Zaheerabad, which post he is holding in full additional charge)	Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District.

9.	Manipati Sridhar, III Addl. Junior Civil Judge, Kadapa.	II Addl. Junior Civil Judge, Kadapa.
10.	Smt. T.Suhasini, XIV Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	XIII Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
11.	S.Praveen Kumar, VI Addl. Junior Civil Judge, Guntur.	Special Judicial Magistrate of First Class, Excise Court, Guntur.
12.	M.Shankar Rao, Junior Civil Judge, Atmakur, Nellore District.	Prl. Junior Civil Judge, Kovur, Nellore District.
13.	K.Syam Babu, Addl. Junior Civil Judge, Palakole, West Godavari District.	Prl. Junior Civil Judge, Palakole, West Godavari District.
14.	Smt.R.Shanti Sree, Prl. Junior Civil Judge, Tuni, East Godavari District.	Addl. Junior Civil Judge, Tuni, East Godavari District.
15.	D.V.Nageswara Rao, Prl. Junior Civil Judge, Kodad, Nalgonda District. (The officer is directed to handover charge of his post and also the post of Prl. Junior Civil Judge, Suryapet, which post he is holding in full additional charge)	I Addl. Junior Civil Judge, Miryalaguda, Nalgoda District.
16.	V.Venkateswara Rao, Junior Civil Judge, Prathipadu, East Godavari District. (The officer is directed to handover charge of his post and also the post of Junior Civil Judge, Pithapuram, which post he is holding in full additional charge)	Addl. Junior Civil Judge, Peddapuram, East Godavari District.
17.	Smt. N.Amaravathi, Judicial Magistrate of First Class, Special Mobile Court, Khammam.	Special Judicial Magistrate of First Class, Excise Court, Khammam.
18.	Smt. M.Sudha, II Addl. Junior Civil Judge, Machilipatnam, Krishna District.	Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
19.	Smt. M.Sobha, Junior Civil Judge, Rajampet, Kadapa District.	Junior Civil Judge, Nandalur, Kadapa District.
20.	K.Madhu Swamy, Prl. Junior Civil Judge, Adoni, Kurnool District.	I Addl. Junior Civil Judge, Adoni, Kurnool District.
21.	K.Murali Mohan, I Addl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.	Prl. Junior Civil Judge, Bheemunipatnam-cum-IV Metropolitan Magistrate, Visakhapatnam at Bheemunipatnam.
22.	M.Babu, Judicial Magistrate of First Class, Special Mobile Court, Kurnool.	Special Judicial Magistrate of First Class, Excise Court, Kurnool.
23.	Smt. K.Vani, II Addl. Junior Civil Judge-cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	I Addl. Junior Civil Judge-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.

24.	Yalamarthi Srinivasa Rao, VII Addl. Junior Civil Judge, Rajahmundry, East Godavari District.	V Addl. Junior Civil Judge, Rajahmundry, East Godavari District.
25.	Smt. S.Jayalakshmi, Prl. Junior Civil Judge, Sattenapalli, Guntur District.	I Addl. Junior Civil Judge, Sattenapalli, Guntur District.
26.	Smt. K.Prathush Kumari, IV Addl. Junior Civil Judge, Guntur.	III Addl. Junior Civil Judge, Guntur.
27.	J.Srinivasa Rao, Junior Civil Judge, Huzurnagar, Nalgonda District.	Prl. Junior Civil Judge, Miryalguda, Nalgonda District.
28.	M.Rajender, Junior Civil Judge, Peddapalli, Karimnagar.	Prl. Junior Civil Judge, Manthani, Karimnagar District.
29.	Smt. A.Padma, Special Judicial Magistrate of First Class, Excise Court, Nellore.	Judicial Magistrate of First Class, Special Mobile Court, Nellore
30.	T.Vasudevan, IV Addl. Junior Civil Judge, Nellore.	II Addl. Junior Civil Judge (Juvenile Court), Nellore.
31.	D.Vijaya Saradhi Raju, Prl. Junior Civil Judge, Kothagudem, Khammam District.	I Addl. Junior Civil Judge, Kothagudem, Khammam District.
32.	Smt. B.Padma, II Addl. Junior Civil Judge, Nuzvid, Krishna District.	Prl. Junior Civil Judge, Nuzvid, Krishna District.
33.	Smt. Ch.Ashalatha, II Addl. Junior Civil Judge, Chittoor.	III Addl. Junior Civil Judge, Chittoor.
34.	G.Shiva Prasad Yadav, Junior Civil Judge, Kamalapuram, Kadapa District.	I Addl. Junior Civil Judge (Juvenile Court), Kadapa.
35.	Smt. D.Naga Venkata Lakshmi, Prl. Junior Civil Judge, Kandukur, Prakasam District.	Addl. Junior Civil Judge, Kandukur, Prakasam District.
36.	Miss. Sheetal D.B., Prl. Junior Civil Judge, Kamareddy, Nizamabad District.	Junior Civil Judge, Yellareddy, Nizamabad District.
37.	G.Venu, Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
38.	G.Ganga Raju, Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District.	Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District.
39.	K.Venkateswara Rao, VI Addl. Junior Civil Judge, Rajahmundry, East Godavari District.	IV Addl. Junior Civil Judge, Rajahmundry, East Godavari District.
40.	Smt. D.Varoodhini, IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District.	II Addl. Junior Civil Judge-cum-XIX Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.
41.	Miss. S.Thangamani, Junior Civil Judge, Kanigiri, Prakasam District.	Junior Civil Judge, Podili, Prakasam District.

42.	Smt. M.Kumudini, Pr. Junior Civil Judge, Vijayawada, Krishna District.	II Addl. Junior Civil Judge, Vijayawada, Krishna District.
43.	Ms. S.P.D.Vennela, I Addl. Junior Civil Judge, Narasaraopet, Guntur District.	II Addl. Junior Civil Judge, Narasaraopet, Guntur District.
44.	Miss. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.
45.	Smt. K.Arana, Pr. Junior Civil Judge, Avanigadda, Krishna District.	Addl. Junior Civil Judge, Avanigadda, Krishna District.
46.	Miss. R.M. Subhavalli, Junior Civil Judge, Badvel, Kadapa District.	Junior Civil Judge, Mydukur, Kadapa District.
47.	Shaik Jani Basha, Pr. Junior Civil Judge, Hindupur, Ananthapuram District.	Pr. Junior Civil Judge, Dharmavaram, Ananthapuram District.
48.	Smt. A.Sreedevi, IV Metropolitan Magistrate, Mobile Court (M.V.Act), Hyderabad. (The officer is directed to handover charge of her post and also the posts of III Metropolitan Magistrate (Mobile Court and M.V.Act), Hyderabad and Special Judicial Magistrate of First Class, Excise Court, Hyderabad, which posts she is holding in full additional charge)	I Metropolitan Magistrate (Municipal Court), Hyderabad.
49.	Kum. G.Govinda Lakshmi, IV Addl. Junior Civil Judge (Juvenile Court), Warangal.	I Addl. Junior Civil Judge, Warangal.
50.	Smt. M.V.N. Padmaja, I Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.	II Addl. Junior Civil Judge, Tadepalligudem, West Godavari District.
51.	Miss. A.Geethavani, Addl. Junior Civil Judge (Juvenile Court), Ananthapuram. (The officer is directed to handover charge of her post and also the post of Special Judicial Magistrate of First Class, Excise Court, Ananthapuram, which post she is holding in full additional charge)	Pr. Junior Civil Judge, Ananthapuram.
52.	Y.Gopala Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.	II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
53.	Smt. D.Geetha Rani, II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
54.	Smt. K.V.L.Hima Bindu, Special Judicial Magistrate of First Class, Excise Court, Chittoor.	IV Addl. Junior Civil Judge, Chittoor.
55.	Smt. K.Madhavi Devi, Addl. Junior Civil Judge, Bapatla, Guntur District.	Pr. Junior Civil Judge, Bapatla, Guntur District.
56.	T.Venkata Rajesh Kumar, Pr. Junior Civil Judge, Vizianagaram.	Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.

57.	K.Suri Krishna, Pri. Junior Civil Judge, Dhone, Kurnool District.	Addl. Junior Civil Judge, Dhone, Kurnool District.
58.	T.Kesava, III Addl. Junior Civil Judge, Nellore.	I Addl. Junior Civil Judge, Nellore.
59.	B.Kiran Kumar, Junior Civil Judge, Pathapatnam, Srikakulam District.	Junior Civil Judge, Amadalavalasa, Srikakulam District.
60.	Ms. A.Sunitha Rani, III Addl. Junior Civil Judge, Kothagudem, Khammam District.	I Addl. Junior Civil Judge, Kothagudem, Khammam District.

The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said refresher course for two weeks from 22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said refresher course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.


 7.6.16
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's website).
5. The Metropolitan Sessions Judge, Hyderabad.

6. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Medak at Sangareddy, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Visakhapatnam, Warangal and West Godavari at Eluru.

7. The Pay and Accounts Officer, Hyderabad.

8. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Medak at Sangareddy, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Visakhapatnam, Warangal and West Godavari at Eluru.

9. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.

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